

SHRI SUDHIR GIRI: The withdrawal of the CISF from the Fertilizer installation has left the unit unguarded. There is a storage of hazardous substance like ammonia. These are dangerous for the human lives. I urge upon the Government to redeploy the CISF in the Heldia fertilizer Unit. (*Interruptions*)

MR. DEPUTY SPEAKER: Now, we shall go to the regular business. Papers to be laid on the Table.

13.16 hrs.

PAPERS LAID ON THE TABLE.

[*English*]

Review on the Working of and Annual Report and Annual Accounts of the National Council for Cooperative Training, New Delhi for the year 1991-92, etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1991-92
- (ii) A copy of the Annual accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1991-92, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Cooperative Training, New Delhi, for the year 1991-92.

(2) Statement (Hindi and English versions)

showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 3989/93)

Review on the Working of and Annual Report of the Central Social Welfare Board, New Delhi, for the year 1991-92, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1991-92, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Social Welfare Board, New Delhi, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 3990/93)

Notification under Essential Commodities Act, 1955

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): I beg to lay on the Table a copy of the pulses, Edible Oilseeds and Edible Oils (Storage Control) second (Amendment) Order, 1993

(Hindi and English versions) published in Notification No.S.O.98(E) in Gazette of India dated the 10th February, 1993 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(Placed in Library See No. LT 3991/93)

Memorandum of Understanding for the year 1992-93 between the NTPC and the Ministry of Powers, Review on the Working of and Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 1991-92, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMUKUL WASNIK): On behalf of Shri P. V. Rangayya Naidu, I beg to lay on the Table-

(1) A copy of the Memorandum of Understanding for the year 1992-93 between the National Thermal Power Corporation Limited and the Ministry of Power, Government of India (Hindi and English versions).

(Placed in Library See No. LT 3992/93)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Rural Electrification Corporation Limited, New Delhi, for the year 1991-92.
- (ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and

Auditor General thereon.

(3) Statement (Hindi and English version) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library See No. LT 3993/93)

Review on the working of and Annual Reports of the Sahitya Akademi, New Delhi, Visva Bharati, Shantiniketan for the year 1991-92, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1991-92, along with Audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Akademi, New Delhi, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3994/93)

(3) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Shantiniketan, for the year 1991-92, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3995/93)

(5) A copy of the Annual Accounts (Hindi and

[Kumati Selja]

Audit Report thereon.

English versions) of the Banaras Hindu University (Volumes I and II) for the year ended the 31st March, 1992, together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3996/93)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1991-92.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pondicherry University, Pondicherry, for the year 1991-92.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(9) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1991-92, together with Audit Report thereon.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 3997/93)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers Institute, Calcutta, for the year 1991-92

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Technical Teachers Training Institute, Calcutta, for the year 1991-92, together with

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers Training Institute, Calcutta, for the year 1991-92.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 3998/93)

(13) (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Educational Planning and Administration, New Delhi, for the year 1991-92, along with Audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Educational Planning and Administration, New Delhi, for the year 1991-92

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 3999/93)

(15) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Educational Consultants India Limited, New Delhi, for the year 1991-92.

(ii) Annual Report of the Educational Consultants India Limited, New Delhi, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library. See No. LT 4000/93)

(17) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the University of Delhi for the year 1991-92 within the stipulated period of nine months after the close of the Accounting year.

(Placed in Library. See No. LT 4001/93)

13.17 hrs.

MESSAGE FROM RAJYA SABHA.

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Cine-Workers Welfare Cess (Amendment) Bill, 1993, which was passed by the Lok Sabha at its sitting held on the 20th April, 1993, and transmitted to the Rajya Sabha for its recommendation and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(Interruptions)

13.17½ hrs.

RE: POWERS OF THE CHIEF ELECTION COMMISSIONER UNDER THE CONSTITUTION-Contd.

[Translation]

SHRI NITISH KUMAR (Barh): Mr. Deputy Speaker, Sir, the hon. Minister wanted to speak and his reply must come. (Interruptions)

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): The entire House is unanimous, the reply must be come from the Government. (Interruptions)

SHRI NITISH KUMAR: Does the Government want to respond? (Interruptions)

SHRI DEVENDRA PRASAD YADAV: The entire house is unanimous. The entire House is in favour of the impeachment motion. The reaction of the Government must come and your ruling also should come. The entire House is unanimous. (Interruptions)

All the hon. Members of all sides urge that the impeachment motion which has already been given against the attitude of the Chief Election Commission should be admitted. (Interruptions)

13.18 hrs.

(At this stage Shri Devendra Prasad Yadav and some other hon. Members came and stood near the Table).

(Interruptions)

13.18½ hrs.

COMMITTEE ON PETITIONS SIXTH REPORT

[English]

SHRI P. G. NARAYANAN (Gobichettipalayam): Sir, I beg to present the Sixth report (Hindi and English versions) of the Committee on Petitions.

13.19 hrs.

STANDING COMMITTEE ON FINANCE FIRST AND SECOND REPORT

[English]

SHRI DEBI PRASAD PAL (Calcutta North West): Sir, I beg to present the following Reports: